

**HEAVY ENGINEERING** be pleased to state :

(a) whether it is a fact that the S.V.D. Government in Bihar put forward a plan in 1967-68 before the Central Government for abolishing the Tata Zamindari and nationalising the Tata Iron and Steel Works Ltd., Jamshedpur;

(b) if so, the reaction of Government thereto;

(c) whether Government are planning to nationalise the Tata Iron and Steel Works Ltd., and

(d) if so, when and if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :**

(a) No such proposal has come to notice.

(b) Does not arise.

(c) No, Sir.

(d) There has been no occasion to consider such a proposal.

#### **Taking over of Cooper Allen Company**

**5708. SHRI GEORGE FERNANDES : SHRI S. M. BANERJEE :**

Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) when Government hope to take over the Cooper Allen Company as decided some weeks ago;

(b) whether Government have received any representation from any quarters against the take over of the Company;

(c) if so, the details thereof; and

(d) whether the workmen of the Company have been pressing for an early take over by Government ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) Steps have been taken for the appointment of top management personnel for the Tannery and Footwear Corporation of India Ltd., which has been incorporated to own and manage the Cooper Allen and North West Tannery Units of the British India Corporation Ltd., Kanpur. The units will be taken over as soon as these appointments are finalised and certain other legal formalities are completed.

(b) No, Sir.

(c) Does not arise.

(d) Yes, Sir.

#### **Goods Handling Contracts**

**5710. SHRI S. M. BANERJEE :** Will the Minister of **RAILWAYS** be pleased to state :

(a) whether it is a fact that the contractor recently engaged by Railways for Parcels and Quick Transit Service handling work at Etawah, Tundla, Shikohabad and Khurja (one group) and Goods Handling at Tundla is bound by the terms of contract to pay Fair Wage to the porters;

(b) if so, Wage by the contractor at the stations mentioned in part (a), station-wise;

(c) the market rate for casual labour certified by the District Magistrates concerned for stations mention in part (a) ; and

(d) action proposed to be taken against the contractor for failure to pay 'Fair Wage' to porters and for breach of the terms of contract ?

**THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) :** (a) Yes.

(b) The contractor has certified that payment at the rate of Rs. 3/- per day per labourer is being made at all the stations referred to.

(c) Rs. 3/- per day per casual labourer.

(d) Action in terms of the Agreement will be taken if any case of failure to pay Fair Wage comes to light.

**Promotion of Parcel/Luggage porters at Delhi Main Station**

5711. SHRI BENI SHANKER SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that some parcel/luggage porters working at Delhi Main Station are being promoted as Parcel Clerks without any test or interview;

(b) if so, whether it is also a fact that their cases have been misrepresented by the officers concerned;

(c) whether their cases have been examined at Ministry's level; and

(d) if so, the action taken in the matter ?

THE MINISTER OF RAILWAYS (DR. RAM SUAHA SINGH) : (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

**Foreign Capital in Companies**

5712. SHRI ARJUN SINGH BHADORIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names and addresses of private enterprises including banking and insurance Companies functioning in India in which foreign capital has been invested ;

(b) the total assets of those Companies according to the latest report available ; and

(c) the number out of them which have more than 50 per cent of foreign capital ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (c). The information is being collected and it will be laid on the Table of the House.

**Pending Applications of Firms**

5713. SHRI K. N. PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of the firms whose applicants for the extension of Managing Agencies or for the appointment of Managing Director are pending before Government ; and

(b) if so, the date of each application and the action taken by Government in each case ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Two statements are laid on the Table of the House. [*Placed in Library See No. LT—650/69*]

**Translation of Law Books in Hindi**

5714. SHRI K. N. PANDEY : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Law Commission has translated any law books in Hindi ;

(b) if so, the names of those books and whether any arrangements have been made to write original law books in Hindi ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM) : (a) No, Sir.

(b) and (c). A scheme for the preparation of standard Law books in Hindi on subjects included in the L.L. B. courses, is under consideration at present.

**Scooter Manufacturing Unit in U. P.**

5715. SHRI ATAL BIHARI VAJPA-YEE : Will the Minister of INDUSTRIAL